THE HIGH COURT OF MANIPUR AT IMPHAL

C O R R I G E N D U M

Imphal, the 1st October, 2015

No. HCM/E-26/2005 A&E Pt. I/

This is to inform all concerned

that due to typographical error, incorrect roll numbers of seven candidates have been shown against their names in the result of the Computer Typing Test declared on 29th September, 2015. The corrected roll numbers of these candidates are shown in column 3 of the table below.

SL. NO.	INCORRECT ROLL NO.	CORRECTED ROLL NO.	NAME OF THE CANDIDATES
87	01018-CO-HCM	00982-CO-HCM	JAMTHIANLAL HANGZO
88	01019-CO-HCM	01018-CO-HCM	HENLALSON
89	01049-CO-HCM	01019-CO-HCM	MONGBIJAM SONYKUMAR SINGH
90	01062-CO-HCM	01049-CO-HCM	ROMESH DANGMEI
91	01067-CO-HCM	01062-CO-HCM	ASHIN GANGMEI
92	01093-CO-HCM	01067-CO-HCM	THINGUJAM JINA CHANU
93	01158-CO-HCM	01093-CO-HCM	SONGPIMANG MISAO

Sd/-(YUMKHAM ROTHER) JOINT REGISTRAR (JUDL & BENCH) i/c REGISTRAR HIGH COURT OF MANIPUR

Endt. No. HCM/E-26/2005 A&E Pt.1/ 1089/ - 900 Copy to: Imphal, the 1st October, 2015

- 1. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur
 - He is requested to upload the above Notification in the Official Website of this Registry.
 - 2. The Joint Registrar (Admn./PM&P), High Court of Manipur
 - 3. The Deputy Registrar (Judl.), High Court of Manipur
 - 4. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of Manipur
 - 5. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur
 - 6. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur
 - 7. The Director, Information and Public Relation, Imphal.
 - with one spare copy for favour of wide publicity in the News Item.
 - 8. The P.A to Registrar General, High Court of Manipur.
 - 9. Notice Board / Guard File
 - 10. Concerned file.

JOINT REGISTRAR (JUDL & BENCH)
i/c REGISTRAR

HIGH COURT OF MANIPUR